

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 27393/2019

[Arising out of impugned final judgment and order dated 16-09-2019 in SAD No. 407/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF UTTAR PRADESH & ORS.

PETITIONER(S)

VERSUS

AKSHAIBAT SINGH

RESPONDENT(S)

FOR ADMISSION and I.R.

(IA No. 105068/2021 - APPLICATION FOR PERMISSION

IA No. 90765/2021 - EXEMPTION FROM FILING O.T.)

Date : 02-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh, Adv.
Mr. Mridul Jain, Adv.
Mr. Prabhat Kumar Rai, Adv.

For Respondent(s) Mr. Anand Shankar Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the
respondent, list on 13.01.2026.

(GEETA AHUJA)
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR